

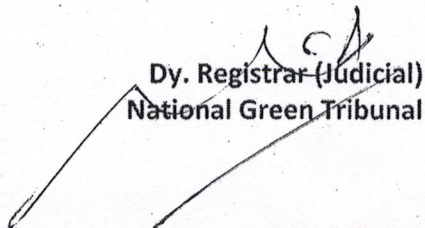
NO. NGT(PB)/03/2014/JUDICIAL-I/ 200  
**NATIONAL GREEN TRIBUNAL**  
PRINCIPAL BENCH, NEW DELHI

Dated : 11.03.2016

**ORDER**

Hon'ble Chairperson has been pleased to order that Circuit Bench of Northern Zone Bench at Shimla sitting scheduled to be held on 10<sup>th</sup> & 11<sup>th</sup> March, 2016, due to administrative reasons, stands postponed for 30<sup>th</sup> & 31<sup>st</sup> March, 2016.

The cases listed for 10<sup>th</sup> & 11<sup>th</sup> March, 2016 for hearing will now be listed for hearing before the Circuit Bench at Shimla on 30<sup>th</sup> & 31<sup>st</sup> March, 2016 and the directions as issued for 10<sup>th</sup> & 11<sup>th</sup> March, 2016 shall be complied with for the next date i.e. 30<sup>th</sup> & 31<sup>st</sup> March, 2016.

  
Dy. Registrar (Judicial)  
National Green Tribunal

**Copy for information to :**

1. Dy. Registrar cum PPS to Hon'ble Chairperson
2. PA to Registrar General
3. PA to Dy. Registrar (Judicial)
4. Consultant (Admin. & Protocol)
5. Assistant Registrar (Judicial-2)
6. Consultant (Judicial-1)
7. Bar Association of NGT
8. Website of NGT
9. Notice Board
10. **Consultant Circuit Bench at Shimla is directed to display the order on the Notice Board**

  
Dy. Registrar (Judicial)  
National Green Tribunal